

Year	Funds allocated by Govt. of India (Rs. in crores)	Funds utilized* (Rs. in crores)
2008-09	10,192.23	10,565.10
2009-10	11,581.31	13,226.01
2010-11	12,923.26	16,044.47

\*Funds utilized include allocation by Government of India, State's contribution and uncommitted unspent balances relating to earlier years.

(c) An amount of Rs. 400.36 crores, Rs. 413.81 crores and Rs. 465.34 crores has been reported to be spent by the States on procurement under Mission and RCH Flexible Pools during the Financial Years 2008-09, 2009-10 and 2010-11 respectively.

(d) to (f) Complaints received from time to time, are immediately drawn to the attention of the State Government for necessary action. In addition, the following mechanisms have been put in place for adherence to financial procedures:

- (a) Quarterly Financial Monitoring Reports to be submitted by the State;
- (b) Annual Statutory Audits;
- (c) Concurrent Audit; and

(d) Visits by the teams of the Financial Management Group of the Ministry to States for periodical reviews.

Deficiencies/shortcomings noticed during the reviews are immediately brought to the notice of the States for remedial action.

#### **Health risks posed by adulterated honey**

263. SHRIMATI VASANTHI STANLEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has taken note of the health risks caused by honey commonly sold adulterated with antibiotics, if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) whether it is a fact that honey products exported outside India do not contain these adulterants compared to those sold within the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The standards of honey have been prescribed under Prevention of Food Adulteration (PFA) Rules, 1955 wherein antibiotics are not permitted to be added in honey. State/UT Governments have been advised to exercise strict vigil and take punitive action wherever samples are found to be contaminated.

(c) Export Inspection Council of India has setup a Residue Monitoring Plan (RMP) to monitor the level of antibiotics; heavy metals and pesticides contamination in honey to comply with the standards prescribed by the importing countries.

**Issuing of substitute medicines by CGHS dispensaries in Delhi**

264. SHRI RAMDAS AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Central Government Health Schemes (CGHS) dispensaries in the National Capital are issuing substitute medicines instead of essential medicines prescribed by specialists for beneficiaries of the Scheme;

(b) whether Government has conducted any inquiry in this regard, if so, with what results; and

(c) what remedial measures Government propose to take to ensure availability of essential medicines as prescribed by specialists for CGHS beneficiaries in future?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) As a matter of policy, on prescription of specialists, CGHS dispensaries are required to supply to beneficiaries the prescribed medicines or the medicines of the same formulation and therapeutic value available with them. If such medicines are not available in the stock, then these are indented for procurement from the Authorised local Chemists or through the Medical Stores Depot.

(b) and (c) In view of (a) above, question does not arise.

**High content of Tar and Nicotine in cigarettes sold in the country**

265. SHRI PRAKASH JAVADEKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: